

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1721/2003

(S)

This the 2nd day of December, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. R.S.Twary, (Retd. Director, ICMR)
206-Jagdamba Tower,
Plot-13, Preet Vihar,
New Delhi.
(Group "A" Officer)

(By Advocate: Sh. S.P.Chadha)

Versus

Union of India through

1. The Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi-110011.
2. The Director General
Indian Council of Medical Research (ICMR),
Ansari Nagar, New Delhi-110029
3. The Director
Regional Medical
Research Centre for Tribals,
P.O. Garha,
Jabalpur-482003.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant has filed this OA seeking modification of PPO regarding his pension amount. Respondents have sent a direct communication to the Registry stating therein that they have modified the PPO issued in favour of the applicant and they have also enclosed a photocopy of the PPO issued in favour of the applicant. This goes to show that the relief asked for by the applicant is granted. OA has become infructuous. However, if any grievance still survives applicant is at liberty to approach the court. OA stands disposed of.


(KULDIP SINGH)
Member (J)

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